

National Company Law Tribunal

Allahabad Bench

CP NO. 179/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

NAME OF THE COMPANY: Vedanta Infra - Engineering Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 252(3) of the Companies act of 2013.

Sl. NO.	Name	Designation	Representation	Signature
1.	Shahid Kazmi	Adv.	Petitioner	Sh. Kazmi
2.	Pradeep Singh Sisodia	CLC	ROC	Pradeep Singh

C.P.No. 179/ALD/2017

Shri Shahid Kazmi, advocate for the petitioner. Shri Pradip Singh Sisodia, proxy for Krishna Dev Vyas, CGSC representing the ROC Kanpur.

The arguments of petitioner side are heard and is continued. The petitioner is further directed to clarify the amount deposit / transaction held in the company Bank Account between the period 8.11.2016 to 31<sup>st</sup> December, 2016 by way of statement.

The matter to be listed on 28<sup>th</sup> February, 2018.

Date: 15/02/2018

Typed by  
Jyoti  
(Stenographer)

— Sd —  
H.P. Chaturvedi,  
Member(Judicial)